

LOK SABHA DEBATES

LOK SABHA

*Wednesday, August 16, 1989/Sravana 25,
1911 (Saka)*

*The Lok Sabha met at two minutes past
Eleven of the Clock*

[MR. DEPUTY SPEAKER *in the Chair*]

[*English*]

WELCOME TO THE SPEAKER OF THE
HOUSE OF COMMONS OF UNITED
KINGDOM

[*English*]

MR. DEPUTY-SPEAKER: Hon. Mem-
bers, I have to make an announcement.

On my own behalf and on behalf of the
hon. Members of the House, I have great
pleasure in extending our warm welcome to
Rt. Honourable Bernard Weatherill, Speaker
of the House of commons of the United
Kingdom who is on a visit to India as our
honoured guest.

He arrived in Delhi on Monday, 14th
August, 1989. He is now seated in the Spe-
cial Box. We wish him a happy and fruitful
stay in our country. We also convey our
warm greetings and very best wishes through
him to Her Majesty the Queen, the Parlia-
ment, the Government and the friendly people
of the United Kingdom.

{Interruptions}

SHRISHANTARAM NAIK (Panaji): Sir,
here is a copy of the letter which Shri V.P.
Singh had written to Shri Haji Mastan and it
clearly.... (*Interruptions*)

MR. DEPUTY-SPEAKER: Please sit
down. I would call you.

SHRI SHANTARAM NAIK: Are you
allowing each one of us?

MR. DEPUTY-SPEAKER: You take
your seats. I would call each one of you.

SHRIP. KOLANDAIVELU (Gobichehti-
palayam): Sir, the hon. Speaker had already
promised us that we would have a discus-
sion here with regard to the Sri Lanka prob-
lem and the Government had also promised
that they would come forward with a state-
ment. So far they have not come forward
with a statement and in the business for the
House this week, we do not find the discus-
sion regarding Sri Lanka. When will the
discussion be taken up? Hardly we are having
one day on Friday. Even Friday is a Private
Members' day. Are we going to have a
discussion or not?

THE MINISTER OF STATE IN THE
MINISTRY OF PARLIAMENTARY AFFAIRS
AND MINISTER OF STATE IN THE PRIME
MINISTER'S OFFICE (SHRIMATI SHEILA
DIKSHIT): There would be no Private
Member's day.

SHRIP. KOLANDAIVELU: Are we going
to take up this discussion or not?

SHRIMATI SHEILA DIKSHIT: I will find out and tell you.

MR. DEPUTY-SPEAKER: She will find out and tell us.

SHRI G.M. BANATWALLA (Ponnani): We were under the impression that a discussion on Sri Lanka will be held. They are now backing out from the assurance given to the House.

(Interruptions)

MR. DEPUTY-SPEAKER: Your concern has already been noted by the Minister. She will find out and tell us.

(Interruptions)

SHRIMATI SHEILA DIKSHIT: I will find out and let you know.

(Interruptions)

SHRIMATI SHEILA DIKSHIT: Sir, if the hon. Members are willing to sit late in the evening, then we will be able to finish all the items that we have decided. If the Members are willing to forego the Lunch hour and sit late, we don't have any problem.

SHRI T. BASHEER (Chirayinkil): Sir, here is a report which says that Shri V.P. Singh, who talks about the value based politics, morals and other things, thanked Haji Mastan for his financial contribution for the Allahabad election... *(Interruptions)*

SHRI SHANTARAM NAIK: Sir, it amounts to a very serious corrupt practice.

SHRI T. BASHEER: Shri V.P. Singh is a man who talks about value-base politics against corruption, against black money, hoardings, etc. You know what is the reputation of Haji Mastan in this country. The report says that Haji Mastan has received a letter from Shri V.P. Singh confirming both the financial contribution and other help in the Allahabad election. This is a very serious matter... *(Interruptions)*

MR. DEPUTY SPEAKER: If there is any truth in this, let the Election Commission take note of it. They will look into it.

SHRI SHANTARAM NAIK: Sir, you also take note of it. The election law has been passed by this House. *(Interruptions)*

MR. DEPUTY SPEAKER: Don't waste the time of the House. I have given my ruling, don't insist on this now. The Election Commission will take note of it.

(Interruptions)

SHRI SHANTARAM NAIK: Are you allowing me, Sir?

MR. DEPUTY SPEAKER: Mr. Naik, whatever has been said, if it is a correct thing, let the Election Commission take note of it. The Election Commission will take care of it.

(Interruptions)

SHRI SHANTARAM NAIK: Election law has been passed by this House. At our request, are you going to refer the matter to the Election Commission?

MR. DEPUTY SPEAKER: I cannot do anything.

SHRI SHANTARAM NAIK: Ours is the highest representative body in this country. You are no less than the Chief Election Commissioner. You are presiding over the highest legislative body in the country. *(Interruptions)*

SHRI TARUNKANTI GHOSH (Barasat): In West Bengal there are four municipalities which are under the control of Congress. Berhampore, one of the municipalities under the Congress control, was superseded by the Government of West Bengal without any rhyme or reason. To protest against this undemocratic act when the Congress workers in my constituency were demonstrating at Habra, the police made mass lathi charge on the peaceful demonstrators. There was

also firing and a lot of people have been injured. I want to bring this to the notice of the Prime Minister and the Home Minister. *(Interruptions)*

MR. DEPUTY SPEAKER: You write to the Home Minister. It is a State subject. We cannot take it up here.

SHRI BRAJAMOHAN MOHANTY (Puri): Mr. Deputy Speaker, Sir, you must have seen the press report that Pakistan's Independence Day Celebration has taken place widely in Jammu and Kashmir. This is a very serious situation affecting the integrity and unity of this great country. May I request the hon. Home Minister to make a statement? This is a very important thing.

MR. DEPUTY SPEAKER: Government, I think, is aware of all these things. If there is any anti-national activity, they will take care of it. The State Government is also there and they will also take care of it.

(Interruptions)

SHRI KADAMBUR JANARTHANAN (Tirunelveli): Sir, the Tamil Nadu Chief Minister's speech on Independence Day was something like a threat to the Central Government. "Learn to respect the States" was the phrase used by the Chief Minister who refused to accept the invitation given by the Prime Minister to attend the Seminar on Panchayati Raj. A beautiful poem *Viduthalaiyum Keduthalai Aagume* sung by Poet Bharathi Dasan was wrongly quoted at a wrong place like a Naxalite slogan... *(Interruptions)*

MR. DEPUTY SPEAKER: This kind of threatening will not do.

SHRI P. KOLANDAIVELU: He is threatening the Central Government.

MR. DEPUTY SPEAKER: Nobody can threaten others. Even otherwise, we have to find out whether the report is correct or not. Nobody can threaten anybody.

SHRI SOMNATH RATH (Asha): The Pakistani flag was hoisted on Independence Day on top of some of the institutional buildings. This is a very serious matter. Will you ask the Hon. Home Minister to make a statement?

MR. DEPUTY SPEAKER: It has already been mentioned by Shri Mohanty. No please. Please sit down.

(Interruptions)

[*Translation*]

SHRI JAI PRAKASH AGARWAL (Chandni Chowk): Sir, five pilgrims lost their lives while going to Amarnath. I had already requested the hon. Minister to sanction funds for construction of a path there. Lakhs of people, who go to Amarnath, will be benefited. Therefore, I request the hon. Minister to accord his sanction because it does not involve huge amount. A sum not exceeding Rs. 40 to 50 lakhs will be required for the purpose.

(Interruptions)

[*English*]

SHRI CHINTAMANI JENA (Balasore): The Chief Minister of Andhra Pradesh while speaking on the auspicious Independence Day Govt function had given a slogan of his own regional party. This will create disunity and disintegration in this country. I request the hon. Home Minister to make a statement about the text of this speech. Otherwise it will demoralise our Defence Forces all over the country. Besides, as I said, this will create disintegration. The slogan is about his own regional party... *(Interruptions)*

MR. DEPUTY SPEAKER: Mr Jena, every one acts according to the constitutional guidelines. If anyone goes beyond them, the Central Government will definitely take care of that. It is upto the Centre to see whether the State Government is functioning within the constitutional framework or beyond it.

The President is also there. They will take care of the matter.

SHRI CHINTAMANI JENA: But only one day is left and the Session is coming to a close. I have given a Call Attention Motion. Let the Home Minister take up the matter. *(Interruptions)*

MR. DEPUTY SPEAKER: Please sit down.

SHRI DHARAM PAL SINGH MALIK (Sonepat): Sir, I have some documentary proof. The Government of Haryana and the Chief Minister of Haryana with the help of the Deputy Commissioner of Gurgaon... *(Interruptions)*

MR. DEPUTY SPEAKER: This is a State subject. How can you bring it here?

SHRI DHARAM PAL SINGH MALIK: About thousands of bighas of land in the Gurgaon district of Gawal Pahadi have been sold. This land is owned by the Gram Panchayat. But now, it has been given to some colonisers with the help of the Deputy Commissioner. I have got documentary proof also.

MR. DEPUTY SPEAKER: No please. This is a State subject and I cannot allow it.

*(Interruptions)**

MR. DEPUTY SPEAKER: Let the Members raise it in the Haryana Assembly.

[Translation]

SHRI MOHD. AYUB KHAN (Udhampur): Mr. Deputy Speaker, Sir, I would like to draw the attention of the Central Government that Dogri language is spoken by lakhs of people. Though this language has a rich literature and is taught even upto university level yet it has not been included in the Schedule of the Constitution. I want that the

Central Government should pay attention towards it.

[English]

MR. DEPUTY-SPEAKER: You write to the Home Minister.

[Translation]

SHRI MOHD. AYUB KHAN: My second submission is that the helicopter service to Vaishno Devi was introduced last year but now it has been discontinued. Therefore, I would request the hon. Minister that the helicopter service should be resumed.

[English]

MR. DEPUTY-SPEAKER: You write to the concerned Minister.

[Translation]

SHRI JANAK RAJ GUPTA (Jammu): Mr. Deputy-Speaker, Sir, I agree with the hon. Member that Dogri Language is spoken not only in Jammu and Kashmir but all over the country and therefore, it should be included in the Eighth Schedule of the Constitution so that the rights of Dogri speaking people can be protected. I also agree that the helicopter service to Vaishno Devi, which has been discontinued should be resumed. It will greatly benefit the pilgrims. Thirdly, I would also like to say that maximum funds should be made available by the Government for the construction of roads to Amarnath so that the pilgrims can be provided more and more facilities.

[English]

MR. DEPUTY-SPEAKER: You write to the concerned Minister; he will take care of it.